

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.2 IN CIVIL APPEAL NOS.150-151 OF 2001

M/S. BHAGWATI PRASAD PAWAN KUMAR

Appellant (s)

VERSUS

UNION OF INDIA

Respondent(s)

(For early hearing and office report)

Date: 10/04/2006 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE DEVINDER KUMAR JAIN

For Appellant(s)

Mr. Rajiv Mehta,Adv.

Mr. B. Aggarwal,Adv.

For Respondent(s)

Ms. Shilpa Singh,Adv.

Ms. Anil Katiyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the civil appeals before a Bench hearing regular matters

in

the ensuing summer vacation.

The interlocutory application is disposed of.

[ T.I. Rajput ]

A.R.-cum-P.S.

[ V.P. Tyagi ]

Court Master